

Proposal to create Citizen Intelligence Network

1761. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received any proposal to create a Citizen Intelligence Network meant to make ordinary citizens part of the intelligence gathering mechanism to prevent blasts and unlawful activities in various parts of the country; and

(b) if so, the details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) No, Sir.

(b) Does not arise.

Increase in crimes against women

†1762. SHRI RAGHUNANDAN SHARMA:

SHRI MEGHRAJ JAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that incidents like atrocity, rape and murder, against women are increasing in States including Delhi;

(b) if so, whether the Central Government is formulating any new plan to check these incidents; and

(c) if so, the steps taken by Government in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) to (c) As per the information provided by the National Crime Records Bureau (NCRB) State/UT wise details of cases registered, cases charge sheeted, cases convicted, persons arrested, person charge sheeted and persons convicted for crimes against women are given in the Statement (See below).

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including crimes against women, lies with the State

†Original notice of the question was received in Hindi.

Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against women. Ministry of Home Affairs has sent detailed advisories dated 4th September, 2009 to all State Governments/UTs, wherein they have been, inter-alia, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women, improve the quality of investigations, minimize delays in investigations of crime against women, set up 'Crime against Women Cells' in districts, advised to undertake gender sensitization of the police personnel, special women courts and initiate steps for security of women working in night shifts at call centres. Majority of the States/ UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila /children help desk' at police station level. Ministry of Home Affairs has also sanctioned a comprehensive scheme "Strengthening law enforcement response in India against trafficking in persons through training and capacity building" wherein it is proposed to establish 335 Anti Human Trafficking Units (AHTUs) throughout the country and impart training to 10,000 police officers through Training of Trainers (TOTs) in three years. Ministry of Home Affairs has released funds as first installment amounting to Rs. 8.72 crores to all the State Governments for establishment of 115 Anti Human Trafficking Units. All the States have received funds.

Statement

Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) & Persons Convicted (PCV) Under Total Crimes Against Women* During 2007-2009

		2007						2008						2009					
Sl.No.	State	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1	Andhra Pradesh	24738	20967	3911	35121	34088	6093	24111	20107	2948	35831	35377	4507	25569	20907	2668	36465	34101	4118
2	Arunachal Pradesh	185	128	16	203	155	20	175	122	18	180	139	25	164	147	25	182	158	25
3	Assam	6844	4148	821	8797	5755	851	8122	4776	436	8531	5814	1007	9721	5324	622	11810	6435	892
4	Bihar	7548	5941	764	14955	11842	1425	8662	5654	881	14223	12348	1603	8803	5423	788	14457	12000	1822
5	Chhattisgarh	3775	3637	580	5855	5764	1038	3962	3796	682	6026	5896	1097	4002	3928	669	6337	6259	866
6	Goa	80	48	10	145	88	14	130	89	22	176	144	49	164	97	20	235	158	27
7	Gujarat	8260	7763	298	21665	21625	581	8616	8165	289	22194	22258	631	8009	7449	236	21170	21336	825
8	Haryana	4645	3368	636	7071	6876	1111	5142	3690	869	7421	7397	1407	5312	3726	851	7350	7371	1403
9	Himachal Pradesh	1018	727	53	1476	1302	76	979	796	86	1494	1462	143	954	899	65	1428	1527	122

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
10	Jammu & Kashmir	2521	2192	123	4411	4398	183	2295	1619	92	3233	3233	176	2624	2125	207	4095	4086	362
11	Jharkhand	3317	2383	829	4528	4047	854	3183	2584	579	4932	4503	947	3021	2797	1076	4309	4205	1645
12	Karnataka	6569	5576	685	11302	11049	1412	6890	5904	486	12780	11972	1081	7852	6387	368	13941	13432	833
13	Kerala	7837	7267	470	11210	11440	805	8117	7203	553	11353	11410	851	8049	7759	664	11132	11694	1068
14	Madhya Pradesh	15370	15030	3737	25990	25989	6932	14908	14447	4941	26163	26100	10908	15827	15887	3657	28262	28193	6430
15	Maharashtra	14924	13516	597	36040	34625	1073	15862	14748	698	38390	37015	1224	15048	14393	636	41095	39858	1116
16	Manipur	188	3	1	133	3	1	211	6	0	147	6	0	194	8	0	183	10	0
17	Meghalaya	172	67	16	130	71	30	208	75	25	161	90	24	237	130	12	178	190	12
18	Mizoram	151	142	84	152	163	95	162	147	125	177	159	134	150	160	117	165	235	123
19	Nagaland	32	25	38	58	40	49	47	36	24	68	40	26	46	49	26	72	62	54
20	Orissa	7304	6098	547	10424	9902	1391	8303	6618	633	10910	10760	1185	8120	6576	486	11346	11142	742

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
21	Punjab	2694	1672	274	4211	3358	708	2627	1852	378	4233	3943	779	2631	1849	565	4100	3428	1034
22	Rajasthan	14270	8693	2446	14548	14528	4138	14491	8925	2619	14097	14080	4099	17316	10092	2408	15455	15460	4006
23	Sikkim	55	33	2	63	44	2	48	49	9	55	56	9	41	63	19	76	66	25
24	Tamil Nadu	7811	5963	2116	11601	10449	3338	7220	5834	2104	11345	10304	3185	6051	4858	1596	9450	9499	2977
25	Tripura	1067	1078	133	1107	1175	222	1416	1292	97	1774	1517	90	1517	1406	87	2727	1910	121
26	Uttar Pradesh	20993	15626	6918	48291	39978	17392	23569	17802	8900	57874	46420	22787	23254	17364	8555	63332	47745	23471
27	Uttarakhand	1097	810	329	2711	2059	804	1151	918	354	1690	1694	1227	1188	999	397	2064	1963	974
28	West Bengal	16544	14424	467	22175	22423	667	20912	15120	540	24328	22167	650	23307	18648	467	20671	19766	651
	Total State	180009	147325	26901	304373	283236	51305	191519	152374	29388	319786	296304	59851	199171	159450	27287	332087	302289	55744
29	A&N Islands	56	36	3	80	50	6	80	55	0	85	87	0	92	64	2	126	108	2
30	Chandigarh	230	128	28	290	232	40	143	92	22	216	138	39	150	64	43	158	148	69

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
31	D&N Haveli	18	14	1	21	17	1	28	26	0	64	54	0	20	18	3	20	34	4
32	Daman & Diu	11	7	1	57	30	1	15	11	0	51	69	0	13	7	1	38	22	0
33	Delhi UT	4804	2587	646	5648	4739	1022	3938	2784	482	3115	4237	856	4251	2569	623	2753	3339	800
34	Lakshadweep	5	2	0	2	2	0	4	1	1	2	1	1	1	3	0	0	0	1
35	Puducherry	179	178	32	337	351	69	129	113	17	191	194	27	106	119	19	152	176	47
Total UT		5303	2952	711	6435	5421	1139	4337	3082	522	3724	4780	923	4633	2844	691	3247	3827	923
Total All India		185312	50277	27612	310808	288657	52444	195856	155456	29910	323510	301084	60774	203804	162294	27978	335334	306116	56667

Source: Crime in India.

Note: Information on disposal by police and courts includes the information on pending cases from previous years also.

* Total Crimes against women includes heads: Rape, Kidnapping & Abduction of Women and Girls, Dowry Deaths, Molestation, Sexual Harassment, Cruelty by Husband and Relatives, Imporation of Girls, Immoral Traffic (Prevention Act), Dowry Prohibition Act, Indecent Representation of Women Act & Sati Prevention Act.